

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Civil Contempt Petition No.201/00036/2017
(in OA 201/00172/2017)

Indore, this Tuesday, the 13th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Amit Shukla
Aged 33 years
S/o Shantilal Shukla
Stenographer Gr.II
RRCAT
Residing at 507,
Govind Colony
Near Shiv Shakti Laundry
Indore (M.P.) 452015
Mob: 8319592433

-Petitioner

(By Advocate –**Shri Umesh Manshore proxy counsel**
for Shri K.P.S. Suresh)

V e r s u s

1. Dr. P.A. Naik,
Director
Raja Ramanna Centre for
Advanced Technology
PO: RRCAT
Indore (M.P.) 452013

2. Shri Oommen, T. Alex CAO
Department of Atomic energy
Raja Ramanna Centre for
Advanced Technology
PO RRCAT
Indore (M.P.) 452013

- Respondents

(By Advocate –**Shri Kshitij Vyas**)

ORDER (Oral)**By Uday Kumar Varma, AM:-**

The respondents have submitted an order dated November 30, 2017 (Annexure R/5) passed by Chief Administrative Officer which has considered the representation of the petitioner and the same has been disposed of.

2. In view of the same, we are of the considered opinion that the direction of the Tribunal to consider the representation of the petitioner and to pass an order on the same has been complied with by the respondents. If however, petitioner is aggrieved by this order he has the liberty to challenge the same on merit before the appropriate legal forum.

3. In view of the above, nothing survives in this contempt petition. Contempt is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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